

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:231
ANSWERED ON:20.11.2009
CROP LOAN TO KARNATAKA
Swamygowda Shri N Cheluvarya Swamy

Will the Minister of FINANCE be pleased to state:

- (a) whether the Union Government has received any proposal from the State Government of Karnataka for reimbursement of Rs. 1080 crore on account of waiver of crop loan upto Rs. 25,000;
- (b) if so, the details thereof and action taken by the Union Government thereon;
- (c) the time by when final decision in this regard is likely to be taken?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) to (c): Yes, Sir. The Government of Karnataka had requested for reimbursement of an amount of Rs. 1880 crore waived by it under the Karnataka State Government Debt Waiver Scheme of 2007. The matter was examined and it was found that the reimbursement requested by the Govt. of Karnataka did not fall within the scope of Agricultural Debt Waiver and Debt Relief Scheme 2008 (ADWDRS) of Government of India.